

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 164  
(TO BE ANSWERED ON THE 5<sup>th</sup> February 2024)**

**COLOUR CODED ZONING MAP (CCZM) FOR THE PROPOSED SHREE  
JAGANNATH INTERNATIONAL AIRPORT AT PURI, ODISHA**

164. DR. AMAR PATNAIK

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government will take immediate steps for the necessary amendment in G.S.R. 751 (E) enabling AAI to prepare Colour Coded Zoning Map (CCZM) for the proposed Greenfield Airport including Puri in the context of the draft CCZM sent to the Airports Authority of India for validation (forwarded to MoCA)-proposing to include Shree Jagannath International Airport, Puri in Schedule-III to protect the Obstacles Limitation Surface through NOCAS and lift the current ban on constructions around the proposed airport?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Elevations of the objects around an Airport are governed by the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Rules, 2015, as amended from time to time. These Rules are specifically applicable to airports listed in the Schedules of these Rules. An Airport is included under the purview of these Rules only after obtaining In-Principle approval for the Airport by the State Government. As the proposed Airport in Puri has obtained site clearance only, inclusion of Puri Airport under the purview of these Rules is contingent upon receipt of In-Principle approval for the Airport by the State Government of Odisha.

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